

**GOVERNMENT OF JAMMU AND KASHMIR
HOME DEPARTMENT**

Notification:

Jammu, 05th of August, 2020.

S.O 247 .— In exercise of the powers conferred by sub-rule (2) of Rule 1 of the Jammu and Kashmir Prosecution Service Recruitment Rules, 2020 issued vide Notification S.O No. 245 dated 05th of August, 2020, the Government of Jammu and Kashmir hereby appoints the 12th March, 2020 as the date on which the following provisions of the said rules shall be deemed to have come into force:-

- (1) sub-rule (1) of rule 4
- (2) sub-rule (2) of rule 5
- (3) sub-rule (1),(2) and (4) of rule 10
- (4) rule 11

By order of the Government of Jammu and Kashmir.

Sd/-
(Shaleen Kabra)IAS
Principal Secretary to the Government

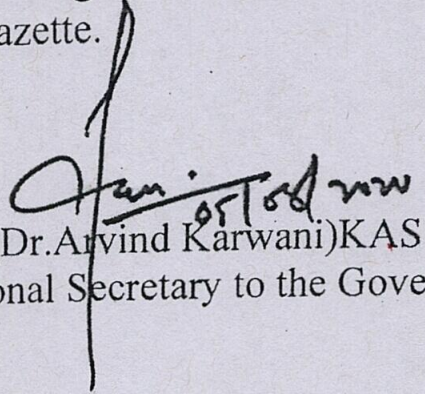
No.Home/Misc/2019/Part-III

Dated. 05.08.2020

Copy to the:-

1. Ld. Advocate General, J&K.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Joint Secretary, MHA, GOI, New Delhi.
4. Director General of Police, J&K Srinagar.
5. Chairman, Jammu and Kashmir Public Service Commission.
6. Divisional Commissioner, Kashmir/Jammu/Ladakh.
7. Director Anti Corruption Bureau, J&K.
8. Secretary to the Government, General Administration Department.
9. Secretary to the Government, ARI & Trainings Department.
10. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
11. Director General of Prosecution, J&K.
12. Director Information, J&K.
13. Director Archives, Archaeology and Museums.

14. Private Secretary to the Advisor(s) (S)/(F)/(B)/(BK) for information of the Hon'ble Advisors.
15. Private Secretary to the Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Principal Secretary to Government, Home Department.
17. General Manager, Government Press, Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
18. I/C web site.


(Dr. Arvind Karwani)KAS
Additional Secretary to the Government